

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/99/3013/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 26 April, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 1866 dtd 18.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 19.04.2023, till the morning of 24.04.2023**, has been granted. Further, the Additional District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Assistant Sessions Judge, Udalguri, in his absence the Chief Judicial Magistrate, Udalguri and in his absence the in-charge Chief Judicial Magistrate shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/3014/A dated , 26-04-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
